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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 525/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Sky Bio Pharma (India) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajesh Shah Ahmed Chunawala

Adv

Shoned

ORDER

CSP 510/230-232/NCLT/MB/MAH/2017 CSP 514/230-232/NCLT/MB/MAH/2017 CSP 520/230-232/NCLT/MB/MAH/2017 CSP 525/230-232/NCLT/MB/MAH/2017 CSP 530/230-232/NCLT/MB/MAH/2017 CSP 533/230-232/NCLT/MB/MAH/2017

At request of the parties, list thi matter on 24.8.2017

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)